

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA  
STARRED QUESTION NO. 256\*

TO BE ANSWERED ON MAY 11, 2016

VACANT HOUSES

No. 256\* SHRI R. DHRUVA NARAYANA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the target and actual construction of dwelling units under various Urban Housing Schemes;
- (b) the expenditure incurred on these schemes/programmes, scheme-wise;
- (c) whether a large number of houses constructed under these schemes are lying vacant all over India, if so, the details of such houses, scheme/State-wise; and
- (d) the reasons for the same and the steps being taken to allot these houses expediently?

ANSWER

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION  
[SHRI M. VENKAIAH NAIDU]

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(a) to (d): A statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 256\* DUE FOR 11.05.2016 REGARDING VACANT HOUSES.

(a) : The Ministry has been implementing Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Rajiv Awas Yojana (RAY) and Pradhan Mantri Awas Yojana-Housing for All (Urban) {PMAY-HFA (U)} schemes for extending central assistance to States/UTs for providing houses and related civic amenities to urban poor including slum dwellers. The JNNURM which was initially for a seven year period (2005-2012), has been extended upto 31.03.2017 for completing on-going work only in the projects sanctioned upto 31.03.2012. RAY which was started in year 2011, has been discontinued w.e.f. 19.05.2015 and liabilities created thereunder (in respect of 183 on-going projects) have been subsumed in the new mission PMAY-HFA (U) which was launched on 25<sup>th</sup> June, 2015.

No State-wise targets have been set by this Ministry under these schemes. Construction of 10,32,443 houses has been completed so far under these schemes. State-wise details of houses sanctioned and constructed under JNNURM, RAY and PMAY (U) are given at Annexure - I.

(b) Funds to the tune of Rs 21481.62 crore have been released to States/UTs under JNNURM, RAY and PMAY (U). State-wise details are at Annexure - II.

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(c) & (d) 2,38,448 houses constructed under JNNURM & RAY all over the country are yet to be occupied by the beneficiaries. State-wise details of these houses are at Annexure - III.

Construction and allotment of houses under these schemes is the responsibility of the State/UT Governments concerned. Due to reluctance of slum dwellers / beneficiaries to shift in cases of relocation projects, lack of / incomplete basic infrastructure and livelihood sources etc., these vacant houses are yet to be allotted by the concerned States/UTs.

The Ministry has been reviewing inter-alia, the matter of non-occupancy of the houses in the meetings of Central Sanctioning and Monitoring Committee (CSMC) and in review meetings at the level of Secretary (HUPA). Through these reviews, State/UT Governments are advised to expedite allotment of vacant houses to the beneficiaries and submit plan for 100% occupancy.

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**Funds released JNNURM, RAY and PMAY (Urban)**

Sr. No.	Name of State/ UT	JnNURM	RAY	PMAY (U)
1	A&N Island (UT)	5.53	-	-
2	Andhra Pradesh	1,125.82	32.87	334.95
3	Arunanchal Pradesh	63.42	27.77	-
4	Assam	112.56	-	-
5	Bihar	355.15	114.51	79.89
6	Chandigarh (UT)	379.03	-	-
7	Chhattisgarh	370.06	41.80	76.02
8	D&N Haveli (UT)	1.67	-	-
9	Daman & Diu (UT)	0.29	-	-
10	Delhi (UT)	1,120.65	-	-
11	Goa	1.85	-	-
12	Gujarat	1,183.15	228.93	318.04
13	Haryana	220.14	108.94	-
14	Himachal Pradesh	45.31	9.21	6.46
15	Jammu & Kashmir	161.88	6.26	-
16	Jharkhand	169.17	60.25	96.88
17	Karnataka	606.65	407.98	-
18	Kerala	379.08	25.86	-
19	Lakshdweep (UT)	-	-	-
20	Madhya Pradesh	458.01	180.59	208.44
21	Maharashtra	3,246.18	-	-
22	Manipur	76.26	-	-
23	Meghalaya	51.91	-	-
24	Mizoram	109.51	7.51	8.18
25	Nagaland	146.90	16.23	-
26	Orissa	210.00	136.26	33.29
27	Puducherry (UT)	40.75	-	-
28	Punjab	137.19	3.78	-
29	Rajasthan	667.15	199.80	37.53
30	Sikkim	46.98	-	-
31	TamilNadu	1,420.77	84.52	40.50
32	Telangana	954.54	62.38	261.76
33	Tripura	52.01	29.97	-
34	Uttar Pradesh	1,594.78	116.40	-
35	Uttrakhand	101.25	65.35	13.76
36	West Bengal	2,282.72	11.58	88.85
<b>Grand Total :-</b>		<b>17,898.34</b>	<b>1,978.74</b>	<b>1,604.54</b>

**State and scheme-wise details of unoccupied houses under  
JnNURM and RAY**

Sr. No.	Name of State/UT	JnNURM	RAY
1	A&N Island (UT)	-	-
2	Andhra Pradesh	24,611	-
3	Arunanchal Pradesh	176	-
4	Assam	182	-
5	Bihar	-	502
6	Chandigarh (UT)	325	-
7	Chhattisgarh	10,369	4
8	D&N Haveli (UT)	48	-
9	Daman & Diu (UT)	-	-
10	Delhi (UT)	26,228	-
11	Goa	-	-
12	Gujarat	19,986	3,138
13	Haryana	2,665	409
14	Himachal Pradesh	476	-
15	Jammu & Kashmir	3	-
16	Jharkhand	669	330
17	Karnataka	6,530	2,901
18	Kerala	443	91
19	Lakshdweep (UT)	-	-
20	Madhya Pradesh	15,653	84
21	Maharashtra	54,282	-
22	Manipur	-	-
23	Meghalaya	389	-
24	Mizoram	975	14
25	Nagaland	1,444	-
26	Orissa	196	260
27	Puducherry (UT)	447	-
28	Punjab	4,599	-
29	Rajasthan	6,581	4,503
30	Sikkim	111	-
31	TamilNadu	11,329	1,416
32	Telangana	17,982	-
33	Tripura	-	-
34	Uttar Pradesh	15,567	405
35	Uttrakhand	491	302
36	West Bengal	1,243	89
<b>Grand Total :-</b>		<b>2,24,000</b>	<b>14,448</b>

## Houses sanctioned and constructed under JNNURM, RAY and PMAY (Urban)

Sl. No.	State/UT	JNNURM		RAY		PMAY(U)	
		Sanctioned	Constructed	Sanctioned	Constructed	Sanctioned	Constructed
1	A&N Island (UT)	-	-	-	-	-	-
2	Andhra Pradesh	79,382	64,942	1,617	-	1,93,147	-
3	Arunanchal Pradesh	1,172	420	1,536	-	-	-
4	Assam	6,583	3,423	-	-	-	-
5	Bihar	29,103	10,801	11,276	502	30,216	-
6	Chandigarh (UT)	17,696	12,736	-	-	-	-
7	Chhattisgarh	31,984	20,982	300	96	12,670	710
8	D&N Haveli (UT)	144	48	-	-	-	-
9	Daman & Diu (UT)	14	14	-	-	-	-
10	Delhi (UT)	55,424	27,344	-	-	-	-
11	Goa	-	-	-	-	-	-
12	Gujarat	1,32,565	1,20,094	30,494	3,138	66,983	-
13	Haryana	13,223	12,751	3,226	409	-	-
14	Himachal Pradesh	2,130	818	300	-	1,077	-
15	Jammu & Kashmir	14,208	6,733	369	62	224	-
16	Jharkhand	10,103	7,490	3,931	330	20,239	-
17	Karnataka	45,162	44,087	23,125	4,790	16,522	-
18	Kerala	42,163	35,288	2,118	91	-	-
19	Lakshdweep (UT)	-	-	-	-	-	-
20	Madhya Pradesh	38,363	34,456	8,123	84	43,393	-
21	Maharashtra	1,75,032	1,28,386	-	-	71,701	-
22	Manipur	4,079	4,071	-	-	-	-
23	Meghalaya	1,232	644	-	-	-	-
24	Mizoram	3,046	2,925	142	38	10,286	-
25	Nagaland	6,265	4,811	1,054	-	-	-
26	Orissa	14,823	10,875	11,235	260	11,548	-
27	Puducherry (UT)	1,542	1,318	-	-	-	-
28	Punjab	7,037	5,999	-	-	1,280	-
29	Rajasthan	43,146	32,660	21,908	7,264	12,307	-
30	Sikkim	293	260	-	-	-	-
31	TamilNadu	1,27,435	1,14,297	4,880	1,416	34,013	-
32	Telangana	83,678	73,795	1,198	-	80,481	-
33	Tripura	3,371	3,371	3,005	-	-	-
34	Uttar Pradesh	82,327	64,130	8,409	2,039	-	-
35	Uttrakhand	3,915	2,143	3,130	346	2,757	-
36	West Bengal	1,71,861	1,58,667	472	89	74,880	-
<b>Grand Total :-</b>		<b>12,48,501</b>	<b>10,10,779</b>	<b>1,41,848</b>	<b>20,954</b>	<b>6,83,724</b>	<b>710</b>